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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

MA No. 3/252/NCLT/AHM/2017 in Case No. 180/2002 with Case No. 310/2003

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Shree Extrusions Ltd.

V/s.

Recovery Officer EPFO, Rajkot

Section of the Companies Act:

Section 252 of the Insolvency and Bankrupty

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CA LAV.) MITEN PARIKY

FCA

Petitians

2.

ORDER

Learned FCA Mr. Hiten Parikh present for Petitioner. None present for Respondent in MA 3/2017.

To hear on the aspect of implementation of approved resolution.

List the matter on 30.11.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.